

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 176/CTB/2019, IA (IB) No. 155/CB/2022, IA (IB) No. 180/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Punjab National Bank -Vs- Plutus Infraventure Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s)

MR. JISHNU SAHA, ADV.
MR. MOTI SAGAR TIWARI ADV.
MR. MAINAK BOSE ADV.
MR. SOURITRA GANGULI ADV.
MR. KAUSHIK BHATT, Adv.

ORDER

IA (IB) No. 155/CB/2022

It is brought to notice that this matter is wrongly on board today. It has already been disposed of on 26.09.2022. Registry to verify the same and accordingly rectify the cause list.

IA (IB) No. 180/CB/2022

Ld. Counsel Ms. A. Nehra appears on behalf of the applicant. Submits that reply affidavit has been received at their end only on 02.12.2022. Seeks short adjournment. In consideration of request, matter adjourned to 09.01.2023.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)